GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4418 ANSWERED ON:08.08.2014 STRENGTHENING OF ITDAS ITDPS Boianapalli Shri Vinod Kumar

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has made any assessment regarding proper utilization of grants released to Integrated Tribal Development Agencies (ITDAs)/Integrated Tribal Development Projects (ITDPs) in various States;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for institutional strengthening of ITDPs/ITDAs?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) & (b): The Planning Commission has recently conducted evaluation study to examine the impact of implementation of Tribal Sub Plan (TSP) by the State Governments through the State level agencies including Integrated Tribal Development Agencies (ITDAs) / Integrated Tribal Development Projects (ITDPs). Evaluation study was carried in 14 States. In each State, two districts were selected and from each district, one ITDP/ITDA was selected for undertaking evaluation.

The Study Report indicates underperformance of financial resources under TSP, as there still exists visible gap in literacy and other human development indices between Scheduled Tribes and other social groups. It has been observed from the study results and inputs received from the State Governments during consultation meetings that the institutions which were especially created to deliver public goods and services to Schedules Tribes namely ITDAs / ITDPs etc. have weakened over the period of time thereby affecting the desired outcome adversely.

(c): The Ministry has issued Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants in the month of March, 2014 for effective implementation of the schemes administered by this Ministry. The Guidelines lay special emphasis on strengthening of institutions viz. ITDAs / ITDPs, Tribal Research Institutions (TRIs)/ Micro-Projects for better implementation of tribal welfare programmes in the States. Further, the Ministry has pursued the matter with the State Governments during consultations as well.